

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/187(KB)2022
IA(COMPANIES.ACT)/62(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS BENGAL SUGGESTION CENTRE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance(via video conference/physically)

Mr. Ajay Chaubey, Adv.

] For the Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. No one appears for the applicant in IA/62/2023. Await presence.
3. Post this matter again on **21.06.2024**. It is made clear that if no one appears on behalf of the applicant in IA/62/2023 on the next date of hearing, appropriate orders will be passed.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)